

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
DELHI**

ORDER

Consequent upon the selection of Ms. Chanchal Vats D/o Sh. Raj Kumar Vats, for the post of Stenographer Grade D in the Central Secretariat Stenographers Services (CSSS), Technical Resignation of Ms. Chanchal Vats D/o Sh. Raj Kumar Vats, is hereby accepted and she stands relieved of her duties from this office with immediate effect. The official shall be entitled for past service benefits defined in terms of Contribution Pension Scheme (New Pension Scheme), as per rules.

Anju Bajaj Chandna

(Anju Bajaj Chandna)

Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi.

No. 48713-743 /Estt.-1/PF/2026

Dated, Delhi the 11 JUN 2026

Copy forwarded for information & necessary action to:

1. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts/ South District, Saket Courts, Delhi/ New Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
2. The Sr. Accounts Officer/ Accounts Officer, Accounts Branch, South District, Saket Courts, New Delhi, to disburse her salary, as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts/ South District, Saket Courts, Delhi/New Delhi.
5. The PRO/APRO, Tis Hazari Courts/ South District, Saket Courts, Delhi/New Delhi.
6. A.O. (I)/Branch Incharge, Recruitment & Promotion Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central, Tis Hazari Courts) - Establishment Seat/ACR Seat/ Service Book/Leave Seat / Layers Seat/Seniority & Promotion Seat / Promotion Cell/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. Dealing Officials (South District, Saket Courts, New Delhi) -Leave Seat / Service Book/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Ms. Chanchal Vats D/o Sh. Raj Kumar Vats, Personal Assistant, EC: 58691518, posted in the Court of Ms. Nabeela Wali, Ld. ASJ (SC-RC), South Districts, Saket Courts, New Delhi, with the direction to tender her relieving report accordingly.

Sanjay Ahluwalia
11.6.26

Administrative Officer, (Judicial)
Administration Branch-I, Central District,
O/o The Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi